

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:581  
ANSWERED ON:24.11.2006  
ILLEGAL CONSTRUCTIONS IN DELHI  
Gandhi Smt. Maneka

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Hon`ble Supreme Court has ordered sealing of the illegal constructions in Delhi;
- (b) if so, whether it is a fact that these illegal constructions could not have taken place without the clandestine involvement of MCD officials; and
- (c) if so, the action the Government proposes to take against the MCD officials, whether in service or retired, in whose tenure these illegal constructions had taken place?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SHRI AJAY MAKEN )

(a)to(c): Information is being collected and will be laid on the Table of the Sabha.